Declaration of Assets and Liabilities

I, दिलीप व्यमार ,, son/daughter/wife of रख पुलिंडपर years, belonging to विद्यार विद्यान स्मा प्रदेश service and presently working as नामक विद्यान कामा. give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be आवीषनार प्रियंक न्युमारी रीमा देवी

sr.	Description	Self	Spouse Name(9)	Dependent-1 Hame	Dependent-2 Name	Dependent-3 Etc. Name
	Cash	6000/-	1600	800		
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	इ.छ.च उलाख उज्जार पांच से	SIONEIL 800 0 /-	5.B.I 6000/-	B.O.T 15000/-	_
(iii)	Bonds, Debentures and Shares in companies				_	_
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	L. T. C R. S. 360 t (1917)	5100612 R.D 18000 (1011)	अलान।	-	_
(v)	Motor Vehicles (details of make, etc.)	-	_	देर्र होण्डा पेशन जी 8807 हो।		
(vi)	Jewellery (give details of weight and value)	-	भीगा १० ग्राठ ४०००४-ची ५० ग्रा	2001		-
(111)	Other assets, such as values of claims / interests		-	-	1 -	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependent here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

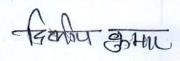
[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-	-		-	
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value			-	-	
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		-		-	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	15 डी	-	-		
(v)		-	_			

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(*) / Department (*)	Amount outstanding as	
(a)	(i) Loans from Banks	S. B. I BANK		
7	(ii) Loans from financial institutions		2	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		_	
	(b) dues to departments dealing with supply of water	-		
	(c) dues to departments dealing with supply of electricity	_	_	



	(d) dues to departments dealing with telephones	-	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_	
	(f) Other dues, if any	_	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto	CURPK8478 H	
	which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		_
	(III) Sales Tax (Only in case of proprietary business]		_
	(iv) Property Tax		1

C. Personal Detail P. T.S /BLA -1364/-GPF/CPF/PRAN No. Gender (M/F) Date of Birth 8 (DD/MM/YYYY) Class/Group (A/B/C) Cadre SERVICE B. L. A.S (Full Name e.g. B.A.S.-Blhar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District PATNA I hereby declare that the above details are true to the best of my knowledge and belief. मिल्लीप द्वापर Name of Employee: ्रिलीप कुमार् Designation: ZIGIOD Place: UCH) Department: 1981 AQUIT HALL

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

किन्य द्वार